

Listed on : . .2016

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 167 OF 2016

WITH

CRIMINAL MISC. PETITION NOS. 419, 4574, 4575 & 8554 OF 2016

(Applications for exemption from filing official translation, permission to file additional documents and exemption from filing official translation)

State of Uttar Pradesh ... Petitioner(s)

VERSUS

Shivendra Singh @ Bhola ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 4th January, 2016 when the Court was pleased to pass the following order:

"Delay condoned.

Issue notice.

In the meantime, learned counsel for the petitioner is permitted to file copies of the depositions and other relevant documents."

Accordingly Show Cause Notice was issued to the sole Respondent through registered post A.D. on 19th January, 2016.

It is submitted that Mr. Ashok K. Srivastava, Advocate has on 27th February, 2016 filed Vakalatnama/Appearance and has on 5th May, 2016 filed Counter Affidavit on behalf of sole Respondent alongwith application for exemption from filing official translation. Said application has been registered as Criminal Misc. Petition No. 8554 of 2016. Copy of Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

It is further submitted that Counsel for the Petitioner has on 9th March, 2016 filed additional documents containing depositions in view of above quoted order alongwith

application for permission to file additional documents and exemption from filing official translation. Said applications has been registered as Criminal Misc. Petition Nos. 4574 & 4575 of 2016. Copy of the same has been included in SLP paper books for kind perusal of the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned was listed before the Court of Registrar on 1st July, 2016 when the following order was passed :

"The office report is that the sole respondent has already filed the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules."

Accordingly, the matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 3rd day of April, 2017.

Sd/-
ASSISTANT REGISTRAR

COPY TO:

1. Mr. C.D. Singh, Advocate
2. Mr. Ashok K. Srivastava, Advocate

C4/dk

ASSISTANT REGISTRAR